

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:812
ANSWERED ON:25.02.2011
NTPC POWER PROJECT
Nagar Shri Surendra Singh

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) has signed any Memorandum of Understanding (MoU) with Uttar Pradesh Vidyut Utpadan Nigam Limited (UPRVUNL) for setting up of a coal-based power unit of 1320 MW at Meja in Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the supply order for equipment required for the project has been placed by the NTPC;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the time by which the project is likely to be commissioned?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b): Yes, Madam. NTPC Limited has signed a MOU with Uttar Pradesh Rajya Vidyut Utpadan Nigam Limited (UPRVUNL) on 22.11.2007 for setting up jointly a 2x660 Mw (1320 Mw) coal based thermal power plant at Meja in Uttar Pradesh.

The joint venture company has been incorporated as 'MejaUrja Nigam Pvt. Ltd. (MUNPL) on 02.04.2008 with each having 50% equity.

(c) & (d): Letter Of Intent (LOI) for the turbine Generator Package has been issued to JSW-Toshiba on 27.01.2011.

Techno-commercial bid for the Steam Generator Package has been opened on 25.08.2010. Price bid for this package has been rescheduled in view of a writ petition filed by AnsaldoCaldiaie Boilers India Pvt. Ltd. in the Hon'ble High Court of Delhi.

(e): The project is envisaged to come up during 12th Plan.